

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-15/2013(pt.I)/6412/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, the 19<sup>th</sup> July, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter Nos. DJ(D)/4635 Dated 04.07.2023, DJ(D)/4673 Dated 05.07.2023 and  
DJ(D)/4712 Dated 06.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave from 04.07.2023 to 07.07.2023 alongwith station leave permission from the morning of 07.07.2023 till the morning of 10.07.2023**, as prayed for. The Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in her absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(pt.I)/6413/A, dated , 19-07-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**